

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH JODHPUR

ORDER SHEET

APPLICATION NO. _____ OF 199

Applicant(s)

Respondent(s)

Advocate for Applicant(s)

Advocate for Respondent(s)

Notes of the Registry

Orders of the Tribunal

20/5/97

Mr. Y.K. Sharma, Counsel for
the applicant.

Mr. S.S. Vyas, Counsel for
Respondents No. 1 to 4.

In view of the
order passed in MA No.
90/1997, the present OA is
dismissed as having been
withdrawn with liberty to
file a fresh OA subject to
its maintainability. The parties
shall bear their own costs.

(O. P. Sharma)
Member (A)

(Gopal Keshava)
Vice Chairman

Part II and III destroyed
in my presence on 22/5/03
under the supervision of
section officer () as per
order dated 1/2/03

Section officer (Record)